

आयकर अपीलिय अधिकरण, सुरत न्यायपीठ, सुरत
IN THE INCOME TAX APPELLATE TRIBUNAL
SURAT BENCH, SURAT

BEFORE SHRI PAWAN SINGH, Hon'ble JUDICIAL MEMBER
AND Dr.SHRI ARJUN LAL SAINI, Hon'ble ACCOUNTANT MEMBER

(Virtual Hearing)

आ.अ.सं./I.T.A No's.429 to 433/SRT/2019

निर्धारण वर्ष/Assessment Years: 2012-13, 13-14, 14-15, 15-16 & 2017-18

Shri Abdul Wahid A.Mansoori, 1 Razvi Steels & Razvi Transport, Kopradi Rad, Opp.Gulbnagar, Vapi. [PAN: ACSPM 1462 C]	Vs .	The Income Tax Officer, [TDS], Valsad.
अपीलार्थी / Appellant		प्रत्यर्थी/Respondent

निर्धारितकीओर से /Assessee by	Shri Rajesh M.Upadhyay – AR
राजस्वकीओर से /Revenue by	Mrs. Anupama Singla – Sr.DR

सुनवाई की तारीख/ Date of hearing:	16.03.2021
उद्घोषणा की तारीख/Pronouncement on:	16.03.2021

आदेश / O R D E R

PER PAWAN SINGH, JUDICIAL MEMEBER:

1. These five appeals by single Assessee are directed against the separate orders of Id.Commissioner of Income Tax(Appeals), Valsad for the Assessment Years (AY) 2012-13, 2013-14, 2014-15, 2015-16 and 2017-18 respectively, all dated 08.07.2019.
2. These five appeals came up for hearing on 16th March 2021. The Ld.AR for the assessee submitted five separate applications for each assessment year i.e. 2012-13, 2013-14, 2014-15, 2015-16 and 2017-18 dated 12.03.2021 for withdrawal of the appeals on the ground that the assessee

has settled dispute with the Department under Vivad-Se-Vishwas Scheme-2020 and had already received Form-3, issued from the office of Commissioner of Income Tax(TDS) Vadodara, dated 23.02.2021, five separate copies of which are filed.

3. The Id.Departmental Representative Sr.DR appearing for the Revenue has no objection if the appeals of assessee are dismissed as withdrawn.
4. Considering the contents of the applications of the assessee that assessee has settled dispute with the Department, the appeals of the Assessee are dismissed as withdrawn being settled. Resultantly, the five appeals of the Assessee are dismissed. The AO is directed to pass consequential order as per CBDT Circular No.3/2021 dated 04.03.2021

Order pronounced on 16th March 2021 at the time of hearing of appeal.

Sd/-

(Dr.ARJUN LAL SAINI)

(लेखा सदस्य/ACCOUNTANT MEMBER)

Sd/-

(PAWAN SINGH)

(न्यायिक सदस्य/JUDICIAL MEMBER)

सुरत/ **Surat**, दिनांक **Dated:** 16th Mar 2021 /#SGR

Copy of order sent to- Assessee/AO/Pr. CIT/ CIT (A)/ ITAT (DR)/Guard file of ITAT.

By order

/ / TRUE COPY / /

Assistant Registrar, Surat